

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO. 214
TO BE ANSWERED ON 03.02.2020**

OPENING OF NEW KENDRIYA VIDYALAYAS

**214. DR. JAYANTA KUMAR ROY:
DR. SUKANTA MAJUMDAR:
SHRIMATI SANGEETA KUMARI SINGH DEO:
SHRI VINOD KUMAR SONKAR:
SHRI BHOLA SINGH:
SHRI RAJA AMARESHWARA NAIK:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has any plan to open new Kendriya Vidyalayas (KVs) during the 2020-21 academic session in various parts of the country and if so, the details thereof, State-wise;
- (b) whether the State Governments have sent proposals for opening of new KVs including West Bengal, Odisha and Uttar Pradesh and if so, the details thereof and current status thereof;
- (c) whether the Government has received any request from public representatives like MPs for opening of KVs and if so, the details thereof and action taken thereon; and
- (d) whether the Government has any plan to open new KVs in aspirational districts and if so, the steps taken/ being taken by the Government in this regard?

ANSWER

**MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI RAMESH POKHRIYAL 'NISHANK')**

- (a) The Govt. of India had sanctioned 13 new Kendriya Vidyalayas (KVs) in August, 2018 and another 50 new KVs in March, 2019. Out of these, 36 KVs have been opened and made functional so far. In the remaining 27 cases, the sponsoring authorities concerned have to transfer the identified/demarcated land in favour of Kendriya Vidyalaya Sangathan (KVS) and also handover possession of the temporary building before administrative orders for opening of KVs are issued. The State/UT-wise details are annexed.
- (b) KVS has informed that 104 proposals have been received from various state governments in the prescribed proforma for opening of new KVs. Out of these, only 16 proposals have been found to be fulfilling the necessary pre-requisites as per norms of KVS. The remaining proposals have been referred back to the concerned sponsoring authorities for removal of discrepancies.
- (c) KVS has further informed that a few references have also been received from public representatives including Hon'ble Members of Parliament for opening new KVs. However, proposals for opening of new KVs are considered only when received in the prescribed proforma from the District Administration through the State Government concerned. The proposals received from various sponsoring authorities for opening of new KVs also have to compete among other proposals under the "Challenge Method".
- (d) No such proposal is under consideration at present. However, 167 KVs are already functioning in 117 Aspirational Districts.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 214 FOR 3RD FEBRUARY, 2020 RAISED BY DR. JAYANTA KUMAR ROY, DR. SUKANTA MAJUMDAR, SHRIMATI SANGEETA KUMARI SINGH DEO, SHRI VINOD KUMAR SONKAR, SHRI BHOLA SINGH & SHRI RAJA AMARESHWARA NAIK, HON'BLE MEMBERS OF PARLIAMENT REGARDING OPENING OF NEW KENDRIYA VIDYALAYAS

STATE / UT WISE DETAILS OF 27 CASES FOR WHICH THE SPONSORING AUTHORITIES CONCERNED HAVE TO TRANSFER THE IDENTIFIED/DEMARCATED LAND AND ALSO HANDOVER POSSESSION OF THE TEMPORARY BUILDING

S.No.	State/UT	Name of Kendriya Vidyalaya
1.	Arunachal Pradesh	Hayuliang
2.	Bihar	Nawada (LWE),Devkund&205 Cobra CRPF Bn.
3.	Chhattisgarh	Kondagaon (LWE).
4.	Haryana	Bilaspur.
5.	Himachal Pradesh	Dharampur.
6.	Jammu & Kashmir	GandohBhalessa.
7.	Jharkhand	Palamau (LWE)& SER Dangoaposi.
8.	Karnataka	Sadalga.
9.	Kerala	Thrikkakara.
10.	Madhya Pradesh	Alirajpur.
11.	Maharashtra	Gadchiroli (LWE).
12.	Odisha	Champua; Chatrapur.
13.	Rajasthan	Pratapgarh.
14.	Tamil Nadu	BSF Campus (Kittampalayam)& ITBP
15.	Tripura	BSF Gokulnagar.
16.	Uttar Pradesh	Banda, 59th Bn. SSB (Nanpara).
17.	Uttarakhand	5 th Bn SSB (Champawat).
